

# ORISSA HIGH COURT

## FILING REPORT AS ON :05/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/5278/2026	ARUN KUMAR BHOWMIK VS BHARAT ALUMMINIUM COMPANY LTD. (BALCO), NEW DELHI	KOUSIK ANANDA GURU VS	// ()	
2	D-BLAPL/4000/2026	TULA @ TULESWAR BAG VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	KANTABANJI /182 /2025 () //	
3	D-BLAPL/4002/2026	TRILOCHAN @ RAHUL SIKA VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BARGARH /630 /2025 () //	
4	D-BLAPL/4003/2026	ZAKEER KHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PADMAPUR /90 /2025 () //	
5	D-BLAPL/4004/2026	DEBASISH SETHI VS STATE OF ODISHA	RANJAN KUMAR ROUT VS	CYBER CRIME AND ECONOMIC OFFENCES, PURI /23 /2025 () //	
6	D-BLAPL/4005/2026	DHARANIDHAR BISWAL VS STATE OF ODISHA	DHANANJAYA MUND VS	KESINGA /5 /2026 () //	AOR20220001492C202600027
7	D-BLAPL/4011/2026	DEVGAN @ PRAKASH @ NARAYAN KHERWAR VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /236 /2013 () //	
8	D-BLAPL/4014/2026	MANOJ GHADEI VS STATE OF ODISHA	BISWARANJAN DALAI VS	DERABIS /140 /2023 () //	AOR20220003722C202600033
9	D-BLAPL/4015/2026	P.RAMU SETHI VS STATE OF ODISHA	RAJJEET ROY VS	// () //	AOR20220001462C202600016
10	D-BLAPL/4017/2026	RAKESH KUMAR DALEI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /460 /2025 () //	AOR20220001297C202600029
11	D-BLAPL/4021/2026	MITHUN SAHU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ANGUL SADAR PS /9 /2026 () //	

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12	D-BLAPL/4023/2026	BIMALKANTA BEHERA @ PINKU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ANGUL TOWN /34 /2026 () //	
13	D-BLAPL/4024/2026	AMAR DIGAL VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	/ /0 () //	
14	D-BLAPL/4025/2026	PRAMOD KUMAR VS STATE OF ODISHA	DEVASHIS PANDA VS	/ /0 () //	
15	D-BLAPL/4033/2026	RAMESH CHANDRA MALLICK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /12 /2026 () //	
16	D-BLAPL/4036/2026	SOUMYARANJAN RANJAN PAL VS STATE OF ODISHA	SIBA PRASAD SAHOO VS	CUTTACK SADAR /31 /2026 () //	
17	D-BLAPL/4037/2026	BIJAY LIMA VS STATE OF ODISHA	PRADYUMNA KUMAR MOHANY VS	R.UDAYAGIRI /68 /2025 () //	
18	D-BLAPL/4040/2026	PIYUSH CHANDRA PADHAN VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	ATTABIRA /215 /2024 () //	AOR20240001059C202600002
19	D-BLAPL/4042/2026	NRUSINGH CHARAN SETHY VS STATE OF ODISHA	DEBASIS SAHOO VS	SOSO /7 /2026 () //	
20	D-BLAPL/4043/2026	LIPU JENA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BOLAGARH P.S. /14 /2026 () //	
21	D-BLAPL/4044/2026	SURESH NAYAK @ TINGIRI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BERHAMPUR SADAR /195 /2024 () //	
22	D-BLAPL/4046/2026	ABHI SABAR VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH SADAR /242 /2025 () //	
23	D-BLAPL/4052/2026	UMESHRAJ BHARATI	RAJIB LOCHAN PATNAIK	MAIDALPUR /120 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/4054/2026	GUNU @ AKHIL NAIK	RONIT GHOSH	TALCHER TOWN /463 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/4065/2026	DEEPAK JHA	UMA SHANKAR PATEL	RAGHUNATHPALI /31 /2026	AOR20220000263C202600007
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/4066/2026	GAGAN KUMAR SAI@ SAI	UMA SHANKAR PATEL	DHARUADIHI /183 /2025	AOR20220000263C202600006
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/4069/2026	PANCHA JANI	SURYAKANTA DWIBEDI	MURIBAHAL /189 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/4074/2026	PRABIN KUMAR SAHU @ PRABINA	AMLAN SHAKTI PAUL	KUNDHEIGOLA /8 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/4075/2026	DAINU SANTA	TUKUNA KUMAR MISHRA	DABUGAM /4 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/4076/2026	BAPUN @ BISWAMBAR JENA	AMULYA RATNA PANDA	BALASORE SADAR /459 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/4078/2026	GEDI JUADI	NIRANJAN PANDA	DUNGURIPALI /167 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/4082/2026	ANSUMAN ABHIJIT SAHOO @ RAJA	AMULYA RATNA PANDA	SPL.TASK FORCE /17 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/4088/2026	ANANTA DIGAL	AMITAV TRIPATHY	PHIRINGIA /23 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/4089/2026	AMBIKA DIGAL @ AMBIKA DIGA	AMITAV TRIPATHY	PHIRINGIA /23 /2026	
		VS	VS	()	

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35	D-BLAPL/4093/2026	STATE OF ODISHA NIHAR RANJAN NAYAK VS	BHABANI SHANKAR DASPARIDA VS	// CDA-II /193 /2025 ()	
36	D-BLAPL/4097/2026	STATE OF ODISHA EKTAR S.K. VS	SOUMYA RANJAN DAS VS	// RAGHUNATHPALI /395 /2023 ()	
37	D-BLAPL/4098/2026	STATE OF ODISHA GOBINDA SANDIL VS	SOUMYA RANJAN DAS VS	// RAGHUNATHPALI /699 /2025 ()	
38	D-BLAPL/4099/2026	STATE OF ODISHA PRADIP MISHRA @ PRADEEP MISHRA VS	BIRAJA PRASAD TRIPATHY VS	// G.R.P.S.,SAMBALPUR /177 /2024 ()	
39	D-BLAPL/4101/2026	STATE OF ODISHA PRADEEP KUMAR MISHRA VS	BIRAJA PRASAD TRIPATHY VS	// G.R.P.S.,SAMBALPUR /39 /2025 ()	
40	D-BLAPL/4102/2026	STATE OF ODISHA LALMOHAN JENA VS	PRABIR KUMAR RAY VS	// JAJPUR SADAR /18 /2026 ()	AOR20230000820C202600007
41	D-CMAPL/5327/2026	STATE OF ODISHA BINOD BIHARI @ KUMAR TRIPATHY VS	ADV VS	// // ()	AOR20230000376C202600001
42	D-CMP/5200/2026	DISTRICT COLLECTOR, ANGUL RAJA KISHORE SAHOO VS	GAJENDRANATH ROUT VS	// // ()	AOR20220004106C202600016
43	D-CMP/5201/2026	BRAJABANDHU SAHOO M/S. JOGALAXMI TRADERS PROPRIETARY FIRM VS	ASHIS KUMAR PADHEE VS	// // ()	AOR20220004240C202600001
44	D-CMP/5207/2026	M/S ARVEE ELECTRICAL AND ENGINEERS PVT LTD. KARUNAKAR PANDEY VS	SHANTI PRAKASH MOHANTY VS	// // ()	
45	D-CMP/5216/2026	HEMANTA KUMAR PATEL RABINARAYAN DAS VS	AKSHAYA KUMAR SAHOO VS	// // ()	
		KESHAB BEHERA		//	

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46	D-CMP/5239/2026 CMP/264/2026	PRAMILA SAHOO VS BINAPANI NAYAK	AMIT PRASAD BOSE VS	// DISTRICT & SESSIONS JUDGE,DHENKANAL(Dhenkanal)	
47	D-CMP/5313/2026	PAILI MOHAN VS PAILI DALAMMA	TUSAR KUMAR MISHRA VS	// 0 //	Fao/0000016/2025
48	D-CMP/5330/2026	NANDULAL MODI VS NIRUPAMA MISHRA	SOURAB SUMAN BHUYAN VS	// 0 //	
49	D-CMP/5333/2026	KISHORE KEDIA VS HARSH VARDHAN TIBREWAL	SOURAV SUMAN BHUYAN VS	// 0 //	
50	D-CONTC/5206/2026	KEDARNATH PRUSTY VS ARAVIND AGRAWAL, PRINCIPAL SEC. STATE OF ODISHA	ADV. VS	// 0 //	
51	D-CONTC/5227/2026	NABAGHAN NANDA VS ARBIND AGRAWAL, IAS	ADV. VS	// 0 //	
52	D-CONTC/5234/2026	SIBA CHARAN SAHU VS PURNA CHANDRA BARIHA, D.E.O, KEONJHAR	RASHMI KANTA ACHARYA VS	// 0 //	
53	D-CONTC/5236/2026	SWETAKANTHA NAYAK VS SOMATH PRADHAN, TAHASILDAR, BALIAPAL	ADV. VS	// 0 //	
54	D-CONTC/5262/2026	PRASANTA KUMAR PANIGRAHI VS DR.N.THIRUMALA NAIK, IAS	SURENDRA KUMAR SAHOO VS	// 0 //	
55	D-CONTC/5264/2026	PARESH KUMAR DWIBEDI VS DR.N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
56	D-CONTC/5273/2026	AJAYA KUMAR MOHANTY VS ARVIND AGRAWAL, I.A.S	SANGRAM JENA VS	// 0 //	
57	D-CONTC/5274/2026	PRAMOD KUMAR RANA	SANGRAM JENA	//	

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		VS	VS	()	
		ARVIND AGRAWAL, I.A.S		//	
58	D-CONTC/5295/2026	MUCHIRAM KISKU	ADV.	//	
		VS	VS	()	
		AMBARISH KUMAR SINGH, DEPUTY GENERAL MANAGER, UNION BANK OF INDIA		//	
59	D-CONTC/5319/2026	MADHAB PRASAD MISRA	SAMIR KUMAR MISHRA	//	
		VS	VS	()	
		AKHAYA SUNIL AGRAWAL, IAS		//	
60	D-CONTC/5326/2026	PABANI BHOL	ADV	//	AOD20230000737C202600029
		VS	VS	()	
		SUBHA SHARMA, PRINCIPAL SECRETARY, WATER RESOURCES DEPTT.		//	
61	D-CRLA/4006/2026	VICTIM	BHABANI SHANKAR DASPARIDA	BHADRAK TOWN /385 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-CRLA/4022/2026	MANTRI @ RASHMIRANJAN ROURAY	MANAS KUMAR CHAND	BAGHAMARI /239 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-CRLA/4027/2026	T VASUDEV RAO	JYOTI RANJAN DEO	VIGILANCE PS (BERHAMPUR) /19 /2007	AOR20220001593C202600003
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
64	D-CRLA/4032/2026	INFORMANT	KULDEEP MOHANTY	JAGATPUR /271 /2023	AOD20240000012C202600029
	CRLA/153/2026	VS	VS	AD-HOC ADJ (FTSC-II), CUTTACK(Cuttack)	
		STATE OF ODISHA		Spl/0000097/2023	
65	D-CRLA/4081/2026	BIKRAM NARENDRASINGH	BHABANI SANKAR DAS	BANAPUR P.S. /290 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-CRLA/4085/2026	SILU @ SIDHARTHA CHANDA @ SIDDHARTHA CHANDA	MANENDRA BEHERA	BALASORE SADAR /572 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-CRLMC/4009/2026	PADMALOCHAN DAS	ANUGRAHA NARAYAN SAMANTRAY	ERASAMA /278 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CRLMC/4031/2026	AMIYA KUMAR SAHOO	ARJUNA CHARANA BEHERA	LALBAG /201 /2025	
		VS	VS	()	

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69	D-CRLMC/4034/2026	STATE OF ODISHA JAGANNATH HARIJAN VS	DIPTI RANJAN BHOKTA VS	// UMERKOTE /233 /2023 ()	
70	D-CRLMC/4053/2026	STATE OF ODISHA PAGAL @ RAJIB TARAI VS	NETRANANDA BISWAL VS	// KUJANGA /110 /2010 ()	
71	D-CRLMC/4067/2026	STATE OF ODISHA ANANTA KUMAR SAMANTARAY VS	SURYAKANTA DWIBEDI VS	// GADISAGADA /129 /2023 ()	
72	D-CRLMC/4072/2026	STATE OF ODISHA ASHOK KUMAR PATTANAIK @ ASHOK PATNAIK VS	SURYAKANTA DWIBEDI VS	// PAHALA /33 /2026 ()	
73	D-CRLMP/4030/2026	STATE OF ODISHA KONGITI KAMALA @ K.KAMALA VS	BIJAYA KUMAR RAGADA VS	// SUB DIVISIONAL MAGISTRATE, PARLAKHEMUNDI, GAJAPATI / /0 ()	
74	D-CRLMP/4038/2026	KABITA SAHOO VS	RANJIT MOHANTY VS	// / /0 ()	
75	D-CRLMP/4068/2026	STATE OF ODISHA SAPAN KUMAR ADAK VS	AMIT PRASAD BOSE VS	// / /0 ()	
76	D-CRLMP/4079/2026	STATE OF ODISHA SUNAFULA MAHANTA VS	MUKUNDA CHANDRA MISHRA VS	// / /0 ()	
77	D-CRLREV/3998/2026	STATE OF ODISHA NILAMADHAB SA VS	SATYAJIT MOHAPATRA VS	// / /0 ()	
78	D-CRLREV/3999/2026	STATE OF ODISHA SUJATA SA VS	BHABANI SHANKAR DASPARIDA VS	// / /0 ()	
79	D-CRLREV/4041/2026	STATE OF ODISHA LADI SRINU VS	DEVASHIS PANDA VS	// PARLAKHEMUNDI /319 /2025 ()	AOR20220001247C202600011
		STATE OF ODISHA		//	

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80	D-CRLREV/4048/2026	RAMESH MAJHI @ SRI RAMESH CHANDRA MAJHI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// () //	
81	D-CRLREV/4055/2026	LADI RAJESH @ L RAJESH VS STATE OF ODISHA	DEVASHIS PANDA VS	PARLAKHEMUNDI /320 /2025 () //	AOR20220001247C202600012
82	D-MACA/5298/2026	M/S. LIBERTY GENERAL INSURANCE CO. LTD. VS ANNAPURNA ROUL	ADAM ALI KHAN VS	// () //	
83	D-MACA/5308/2026	SABITRI ROUT VS SANJUKTA BEHERA	DEBASISH PATNAIK VS	// () //	
84	D-RVWPET/5247/2026	TUSHAR RANJAN SAMAL VS THE COLLECTOR CUM DISTRICT MAGISTRATE, CUTTACK	ADV VS	// () //	AOR20220003680C202600003
85	D-TRP(C)/5222/2026	SUBHASHREE PANDA VS SUNIL SAGAR NANDA	DEEPAK KUMAR SAHOO VS	// () //	
86	D-TRP(C)/5280/2026	IPSITA DEBATA VS ASHUTOSH DAS	AJAYA KUMAR PRADHAN VS	// () //	
87	D-WA/5203/2026	SIDHESWAR PRADHAN VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// () //	
88	D-WA/5215/2026	STATE OF ODISHA VS RABINARAYAN DAS	DEBASHIS TRIPATHY,A.G.A VS	// () //	LOD20240000200C202600042
89	D-WA/5233/2026	VICE-CHANCELLOR, UTKAL UNIVERSITY, KHURDAGYANA RANJAN MAHAPATRA VS PRADIPTA KUMAR SWAIN	VS	// () //	
90	D-WA/5245/2026	STATE OF ODISHA VS RANKANIDHI ACHARYA	DEBASIS NAYAK,A.G.A VS	// () //	LOD20240000172C202600044
91	D-WA/5246/2026	STATE OF ODISHA	DEBASIS NAYAK,A.G.A	//	LOD20240000194C202600048

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		VS	VS	()	
92	D-WP(C)/5196/2026	TUSAR RANJAN SATAPATHY SURESH KUMAR PATNAIK	SRINIVAS MOHANTY	//	AOR20240000732C202600045
		VS	VS	()	
93	D-WP(C)/5197/2026 WP(C)/4214/2026	STATE OF ODISHA SHIBA SEBAK SINGH	SARADA PRASAD DASH	//	
		VS	VS	()	
94	D-WP(C)/5198/2026 WP(C)/4217/2026	STATE OF ODISHA PANKAJ KUMAR SINGH	SARADA PRASAD DASH	//	
		VS	VS	()	
95	D-WP(C)/5199/2026	STATE OF ODISHA M/S CIVIC CONSTRUCTIONS (I) PRIVATE LTD., CHANDRANAGAR, Bhubaneswar	SARADA PRASAD DASH	//	
		VS	VS	()	
96	D-WP(C)/5202/2026	THE COMNR OF COMMERCIAL TAXES AND GST, ODISHA, CUTTACK RAMAKANTA GIRI	SUSHREE SANGITA PASAYAT	//	
		VS	VS	()	
97	D-WP(C)/5204/2026	STATE OF ODISHA KRUSHNA CHANDRA RATH	ARNAV BEHERA	//	
		VS	VS	()	
98	D-WP(C)/5205/2026 WP(C)/4204/2026	STATE OF ODISHA RAMESH CHANDRA SAHOO	SUSHANTA KUMAR MISHRA	//	
		VS	VS	()	
99	D-WP(C)/5208/2026 WP(C)/4220/2026	STATE OF ODISHA M/S GOPALKRUSHNA BHUYAN, GANJAM	GOURAV KUMAR ROY CHOUDHURY	//	AOD20220003611C202600010
		VS	VS	()	
100	D-WP(C)/5209/2026	THE CHIEF COMMISSIONER, CT AND GST, ODISHA M/S SUBHARANJAN SAHOO, DHENKANAL	GOURAV KUMAR ROY CHOUDHURY	//	AOD20220003611C202600011
		VS	VS	()	
101	D-WP(C)/5210/2026 WP(C)/4216/2026	THE CHIEF COMMISSIONER, CT AND GST, ODISHA M/S TUNA PAHAN	GOURAV KUMAR ROY CHOUDHURY	//	AOD20220003611C202600012
		VS	VS	()	
102	D-WP(C)/5211/2026	THE CHIEF COMMISSIONER, CT AND GST, ODISHA RAMESH CHANDRA PRADHAN	NIRANJAN BEHERA	//	
		VS	VS	()	

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103	D-WP(C)/5212/2026	STATE OF ODISHA BHAWANI SHANKAR JOSHI VS	SATYAJIT BEHERA VS	// // 0	
104	D-WP(C)/5213/2026	STATE OF ODISHA SANJAYA BISWAL VS	SITANSU MOHAN SINGH VS	// // 0	
105	D-WP(C)/5214/2026	STATE OF ODISHA SANATAN BASANTRA VS	SWADHIN KESARI SINGH VS	// // 0	
106	D-WP(C)/5217/2026	STATE OF ODISHA RMTI HEALTHCARE ACADEMY VS	AKSHAYA KUMAR SUBUDHI VS	// // 0	AOR20230001015C202600001
107	D-WP(C)/5218/2026 WP(C)/4166/2026	STATE OF ODISHA BONOJ TRIPATHY VS	KRISHNA CHANDRA SAHU VS	// // 0	AOD20250000180C202600018
108	D-WP(C)/5219/2026 WP(C)/4196/2026	STATE OF ODISHA SRIDHAR BINDHANI VS COLLECTOR, MAYURBHANJ	PRASANTA KUMAR NANDA VS	// // 0	
109	D-WP(C)/5220/2026	PRAMODA KUMAR BEHERA VS	MAHENDRA KUMAR SAHOO VS	// // 0	
110	D-WP(C)/5221/2026	STATE OF ORISSA SRI SRI JAGANNATH MAHAPRABHU BIJE, BARGARH VS	SITAKANTA HOTA VS	// // 0	
111	D-WP(C)/5223/2026	STATE OF ODISHA BASANTI SAHOO VS	SUBHADUTTA ROURAY VS	// // 0	
112	D-WP(C)/5224/2026	STATE OF ODISHA GOURI SANKAR CHOUDHURY VS	SUBHADUTTA ROURAY VS	// // 0	
113	D-WP(C)/5225/2026	STATE OF ODISHA SUSANTA KUMAR SAHOO VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// // 0 //	

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114	D-WP(C)/5226/2026	SANGRAM KESHARI SAHOO VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
115	D-WP(C)/5228/2026	PRADEEP KUMAR PATEL VS STATE OF ODISHA	BIVUDATTA CHALAN VS	// 0 //	
116	D-WP(C)/5229/2026	SANGEETA NAIK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
117	D-WP(C)/5230/2026	TANU SETHI VS STATE OF ORISSA	SRIKANTA KUMAR NATH VS	// 0 //	
118	D-WP(C)/5231/2026	PURNNENDU BEHERA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
119	D-WP(C)/5232/2026	LOKANATH PATRA VS STATE OF ODISHA	ADNAN SARMADI VS	// 0 //	
120	D-WP(C)/5235/2026	SANKARSAN DAS VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //	
121	D-WP(C)/5237/2026 WP(C)/4181/2026	KUMAR ROUT VS STATE OF ODISHA	SK. ZAFARULLA VS	// 0 //	
122	D-WP(C)/5238/2026	AYUSHEE MOHANTY VS STATE OF ORISSA	SUBHANKAR ROUT VS	// 0 //	
123	D-WP(C)/5240/2026	SUKADEV MAHANTA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //	
124	D-WP(C)/5241/2026	M/S P. M. CONTRACTORS PVT LTD VS GOVT OF INDIA	KANANBALA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202600010
125	D-WP(C)/5242/2026	RASMITA BARIHA	KSHIROD KUMAR ROUT	//	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :05/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
126	D-WP(C)/5243/2026	SANJAY KUMAR MOHANTY	RAKESH BEHERA	//	
		VS	VS	0	
		ODISHA INFORMATION COMMISSION, SATYANAGAR, BHUBANESWAR		//	
127	D-WP(C)/5244/2026	JYOTI RANJAN MOHANTY	RAKESH BEHERA	//	
		VS	VS	0	
		ODISHA INFORMATIONCOMMISSION, SATYANAGAR, BHUBANESWAR		//	
128	D-WP(C)/5248/2026	PRASANTA KUMAR ROUT	BIPIN KUMAR NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
129	D-WP(C)/5249/2026	RAMA CHANDRA JENA	SUBASH CHANDRA PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
130	D-WP(C)/5250/2026	HEMENDRA KUMAR PRADHAN	AMIT KUMAR SAA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
131	D-WP(C)/5251/2026	PADAN KUMAR SRICHANDAN	SUBASH CH PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
132	D-WP(C)/5252/2026	SUBASA CHANDRA SATAPATHY	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
133	D-WP(C)/5253/2026	NIHARKANTA PATRA	SUBASH CHANDRA PANI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
134	D-WP(C)/5254/2026	RABINDRA PANDA	SOUMYA MISHRA	//	
	WP(C)/4174/2026	VS	VS	0	
		STATE OF ODISHA		//	
135	D-WP(C)/5255/2026	GHANASHYAM PATRA	ARUN KUMAR ROUT	//	AOR20220002173C202600001
		VS	VS	0	
		ODISHA POWER TRANSMISSION CORPORATION LIMITED		//	
136	D-WP(C)/5256/2026	NARAYAN ROUT	KARUNAKAR GAYA	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-WP(C)/5257/2026	CHIEF MANAGER CUM AUTHORIZES OFFICER, PUNJAB NATIONAL BANK, KHURDHA PRASANTA KUMAR SETHI VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	// // 0 //	AOD20220003081C202600009
138	D-WP(C)/5258/2026	AKSHAYA ROUT VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //	
139	D-WP(C)/5259/2026	BIRANCHI NARAYAN PRUSTY VS THE STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //	
140	D-WP(C)/5260/2026	SASMITA NAYAK VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	// 0 //	
141	D-WP(C)/5261/2026	KHOLANA JENA VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //	
142	D-WP(C)/5263/2026	KISHORE KUMAR MOHANTA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
143	D-WP(C)/5265/2026	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
144	D-WP(C)/5266/2026	ROSAN PRADHAN VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
145	D-WP(C)/5267/2026	MAMITA DIGAL VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //	
146	D-WP(C)/5268/2026	SNEHALATA MAJHI VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //	AOR20220001296C202600019
147	D-WP(C)/5269/2026	SACHIKANTA ROUSTRAY VS THE ADDL DISTRICT MAGISTRATE, ROURKELA	AVIJIT PATNAIK VS	// 0 //	AOD20240000363C202600013

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-WP(C)/5270/2026	SHESADEV SWAIN VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //	AOR20220001296C202600020
149	D-WP(C)/5271/2026	SARBESWAR DAS VS UNION OF INDIA	NIROD KUMAR SAHOO VS	// 0 //	
150	D-WP(C)/5272/2026	MINATI SAHOO VS AUTHORISED CHIEF MANAGER AND AUTHORIZED OFFICER, STATE BANK OF INDIA, MADHUPATNA, CUTTACK	MANAS RANJAN KHATUA VS	// 0	
151	D-WP(C)/5275/2026	BABAJI CHARAN LENKA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
152	D-WP(C)/5276/2026	PUJA PRIYADARSHANI VS THE BRANCH MANAGER, BANDHAN BANK, CUTTACK	SOUMYA JYOTI BISWAL VS	// 0 //	
153	D-WP(C)/5277/2026	DR. SANTILATA MOHAPATRA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
154	D-WP(C)/5279/2026	DR. ABHISHEK KUMAR VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //	
155	D-WP(C)/5281/2026	DR. SUBHASIS KHADANGA VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //	
156	D-WP(C)/5282/2026	DR. AHAMED RAFAD VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //	
157	D-WP(C)/5283/2026	DR. ASWINI KUMAR ROUT VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //	
158	D-WP(C)/5284/2026	JANAKI MAHAPATRA VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	// 0 //	
159	D-WP(C)/5285/2026	DR. HAPI PATRA	AVIJIT MISHRA	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/5286/2026	UNION OF INDIA	SATYA SINDHU KASHYAP	//	
		VS	VS	0	
		M/S. FEDDER ELECTRIC AND ENGINEERING LIMITED, NEW DELHI		//	
161	D-WP(C)/5287/2026	DR. HARIHARAASUDHAN	AVIJIT MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/5288/2026	DR. NIHAR RANJAN ROUT	AVIJIT MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/5289/2026	DR. PRASANJIT PATTNAYAK	AVIJIT MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/5290/2026	UPAMANYU KANHAR	NIRANJAN NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/5291/2026	DR. DEBENDRA BISWAL	AVIJIT MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/5292/2026	MAHENDRA JALLY	APARESH BHOI	//	
		VS	VS	0	
		THE REGIONAL PASSPORT OFFICER, BHUBANESWAR		//	
167	D-WP(C)/5293/2026	DR. PANKAJ KUMAR MARAVI	AVIJIT MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/5294/2026	CHAITANYA ROUT	FALGUNI RAJGURU MOHAPATRA	//	
		VS	VS	0	
		THE APPELLATE AUTHORITY-CUM-SUPERINTENDING ENGINEER-CUM-DEPUTY ELECTRICAL INSPECTOR, CUTTACK		//	
169	D-WP(C)/5296/2026	PURNA CHANDRA JENA	HRUDANANDA MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/5297/2026	DR. LIPIKA PANIGRAHI	AVIJIT MISHRA	//	
		VS	VS	0	

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-WP(C)/5299/2026	STATE OF ODISHA DR. ABINASH MISHRA VS	AVIJIT MISHRA VS	// // ()	
172	D-WP(C)/5300/2026	STATE OF ODISHA BIRAT CHANDRA DAGARA VS	PRAVASH CHANDRA JENA VS	// // ()	
173	D-WP(C)/5301/2026	STATE OF ODISHA DR. ROHIT THAKUR VS	AVIJIT MISHRA VS	// // ()	
174	D-WP(C)/5302/2026	STATE OF ODISHA BIRENDRA KUMAR ROUT VS	HIMANSHU SEKHAR PANDA VS	// // ()	
175	D-WP(C)/5303/2026	THE COLLECTOR AND DISTRICT MAGISTRATE, BHADRAK BADRI NARAYAN MISHRA VS	PRATIK DASH VS	// // ()	
176	D-WP(C)/5304/2026	SPECIAL SECY TO GOVT., DEPT. OF GENERAL ADMINISTRATION, GOVT. OF ORISSA, BHUBANESWAR DR. SOUMYA PRAKASH SAHU VS	AVIJIT MISHRA VS	// // ()	
177	D-WP(C)/5305/2026	STATE OF ODISHA ADAYA KUMAR ROUT VS	ACHYUTANANDA PATTANAIK VS	// // ()	AOD20240000586C202600027
178	D-WP(C)/5306/2026	STATE OF ODISHA DR. ADITYANANDA MOHAPATRA VS	AVIJIT MISHRA VS	// // ()	
179	D-WP(C)/5307/2026	STATE OF ODISHA DR. SIDHARTH PATTNAIK VS	AVIJIT MISHRA VS	// // ()	
180	D-WP(C)/5309/2026	STATE OF ODISHA SAGARIKA DALAI VS	ASHOK KUMAR MOHAPATRA VS	// // ()	
181	D-WP(C)/5310/2026	TPCODL, CHIEF EXECUTIVE OFFICER, BHUBANESWAR SUVRAJIT PARIDA VS	DEVJI PRASAD DASH VS	// // ()	
		THE DIRECTOR, LAND RECORDS SURVEY AND CONSOLIDATION, ODISHA		//	

**ORISSA HIGH COURT****FILING REPORT AS ON :05/02/2026**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
182	D-WP(C)/5311/2026	DR. BISWAJIT MOHANTY VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //	
183	D-WP(C)/5312/2026	DR. DIVYA SAURAV RAJ SAHU VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //	
184	D-WP(C)/5314/2026	BINDU RAJ VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
185	D-WP(C)/5315/2026	DR. SUMEET KUMAR SAHU VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //	
186	D-WP(C)/5316/2026	DR. LINCOLN KUMAR PATEL VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //	
187	D-WP(C)/5317/2026	SUNAFULA MAHANTA VS STATE OF ODISHA	MUKUNDA CHANDRA MISHRA VS	// 0 //	
188	D-WP(C)/5318/2026	DR. THEJASWI. N VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //	
189	D-WP(C)/5320/2026	DR. RAKESH KUMAR ROUT VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //	
190	D-WP(C)/5321/2026	SANJAYA BEHERA VS STATE OF ODISHA	TAPAN MISHRA VS	// 0 //	
191	D-WP(C)/5322/2026	DR.DILLIP KUMAR SATPATHY VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //	
192	D-WP(C)/5323/2026	RASHMI MAHARANA @ RASMI MAHARANA VS STATE OF ODISHA	SWAGAT KUMAR SAHU VS	// 0 //	AOR20220004593C202600006
193	D-WP(C)/5324/2026	DR. SASHMI PRADHA SETHI	AVIJIT MISHRA	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WP(C)/5325/2026	TANKADHAR NAG	LAXMIKANTA MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
195	D-WP(C)/5328/2026	SWAGATIKA MAHAPATRA	DILIP KUMAR SAHU	//	AOR20220001727C202600031
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WP(C)/5329/2026	SWETAPADMA BEHERA	NIRANJAN LENKA	//	
		VS	VS	()	
		REVENUE DIVISIONAL COMMISSIONER, CUTTACK		//	
197	D-WP(C)/5331/2026	DURGA NANDINI MOHANTY	ANKITA MUKHERJI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WP(C)/5332/2026	ANJALIKA PATI	DR.PURUSOTTAM CHULI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WP(C)/5334/2026	RUKMINI PRADHAN	RAJKISHOR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/5335/2026	BIJOY KUMAR ROUT	SOUBHAGYA KUMAR RATH	//	AOR20220004309C202600011
		VS	VS	()	
		COLLECTOR, KHORDHA		//	
201	D-WP(C)/5336/2026	ABHIMANYU CHOUDHURY	GYANENDRA CHANDRA SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-ABLAPL/4001/2026	MAYA @ HARMOHAN PRUSTY	SATYANARAYAN MISHRA	TIHIDI /32 /2026	AOR20220001303C202600009
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-ABLAPL/4007/2026	SAPNAJIT ROUT	MANORANJAN PADHI	PURI SADAR /28 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
204	D-ABLAPL/4008/2026	UPENDRA BANKA	JAGABANDHU SAHU	PADAMPUR /224 /2025	AOR20220001487C202600023
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :05/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-ABLAPL/4010/2026	STATE OF ODISHA PRADIPTA KUMAR SINGH @ CHAGALA VS	ASIT KUMAR JENA VS	// MAHANGA /43 /2026 ()	
206	D-ABLAPL/4012/2026	STATE OF ODISHA RAJESH MALLICK @ KANHA VS	PRAFULLA KUMAR BISWAL VS	// RAJKANIKA /24 /2026 ()	
207	D-ABLAPL/4013/2026	STATE OF ODISHA JAYASHRI ROUT VS	BINAYA BHUSAN ROUSTRAY VS	// KHANDAGIRI P.S. /75 /2026 ()	
208	D-ABLAPL/4016/2026	STATE OF ODISHA BISWAJIT DASH VS	RASHMI RANJAN SINHA VS	// / /0 ()	
209	D-ABLAPL/4018/2026	STATE OF ODISHA SURESH CHANDRA NAYAK VS	BIBHUTI BHUSAN CHOUDHURY VS	// LALBAG /463 /2025 ()	AOD20230001174C202600005
210	D-ABLAPL/4019/2026	STATE OF ODISHA AJAY @ KARTIK MAHALIK VS	PRAMOD KUMAR JENA VS	// KHANTAPADA /406 /2025 ()	
211	D-ABLAPL/4020/2026	STATE OF ODISHA AKASH BEHERA VS	PRAMOD KUMAR JENA VS	// RASGOBINDPUR /195 /2025 ()	
212	D-ABLAPL/4026/2026	STATE OF ODISHA MUKTI RANJAN PANDA VS	SATYA RANJAN MULIA VS	// JAGATPUR /729 /2025 ()	
213	D-ABLAPL/4028/2026	STATE OF ODISHA MANGARAJ PRADHAN VS	MANAS KUMAR CHAND VS	// NACHUNI /34 /2026 ()	
214	D-ABLAPL/4029/2026	STATE OF ODISHA RAJESH PRADHAN VS	SURENDRA KUMAR SAHOO VS	// BHADRAK RURAL /32 /2026 ()	
215	D-ABLAPL/4035/2026	STATE OF ODISHA KUNA MANTRY @ KUNA MANTRI VS	MAHES DAS VS	// DARINGBADI /181 /2025 ()	
		STATE OF ODISHA		//	

## ORISSA HIGH COURT

### FILING REPORT AS ON :05/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-ABLAPL/4039/2026	JAGANNATH PRUSTY @ PRUSTI VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	BHARATPUR PS /78 /2026 () //	AOD20220004576C202600014
217	D-ABLAPL/4045/2026	SIBA @ SIBANATH MUND VS STATE OF ODISHA	DEBASIS SAHOO VS	KEONJHAR TOWN /90 /2026 () //	
218	D-ABLAPL/4047/2026	SUMANTA MOHAPATRA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /29 /2026 () //	
219	D-ABLAPL/4049/2026	SURYAKANTA BISOI VS STATE OF ODISHA	SONALI ROUT VS	KHARABEL NAGAR P.S. /75 /2026 () //	
220	D-ABLAPL/4050/2026	TILAK KUMBHAR VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	BARGARH /58 /2026 () //	
221	D-ABLAPL/4051/2026	SUJATA SWAIN VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	NIMAPADA /244 /2022 () //	
222	D-ABLAPL/4056/2026	KALPATARU SARANGI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	JAGATPUR /385 /2025 () //	
223	D-ABLAPL/4057/2026	RAMANIRANJAN JENA VS STATE OF ODISHA	MD. GOLAM MADANI VS	BONTH /200 /2025 () //	
224	D-ABLAPL/4058/2026	SANJAY KUMAR KAR VS STATE OF ODISHA	ASHOK KUMAR PATRO VS	MOHANA /48 /2020 () //	AOR20230000836C202600002
225	D-ABLAPL/4059/2026	TUTU @ SUSHANTA GIRI VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /424 /2025 () //	AOD20240000364C202600036
226	D-ABLAPL/4060/2026	PRADYUMNA MISHRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /415 /2025 () //	AOD20240000364C202600034
227	D-ABLAPL/4061/2026	TUTU @ SUSHANTA GIRI	PARTHA SARATHI DAS	KEONJHAR SADAR /415 /2025	AOD20240000364C202600033

## ORISSA HIGH COURT

**FILING REPORT AS ON :05/02/2026**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
228	D-ABLAPL/4062/2026	STATE OF ODISHA GUNANIDHI MAHANTA	Rajiv K. Mahanta	//	AOR20220001662C202600011
		VS	VS	()	
229	D-ABLAPL/4063/2026	STATE OF ODISHA BABULI BISWAL	PARTHA SARATHI DAS	//	AOD20240000364C202600035
		VS	VS	()	
230	D-ABLAPL/4064/2026	STATE OF ODISHA SIDHARTH MANGARAJ @ KANHA	GYANA RANJAN DHAL	//	
		VS	VS	()	
231	D-ABLAPL/4070/2026	STATE OF ODISHA SURENDRA KUMAR SAHU	LALIT SAHU	//	
		VS	VS	()	
232	D-ABLAPL/4071/2026	STATE OF ODISHA SURENDRA SAHU	LALIT SAHU	//	
		VS	VS	()	
233	D-ABLAPL/4073/2026	STATE OF ODISHA B.DEEPAK	AMLAN SHAKTI PAUL	//	KHARABEL NAGAR P.S. /33 /2026
		VS	VS	()	
234	D-ABLAPL/4077/2026	STATE OF ODISHA BISWAJIT CHAND @ DEBA	AMULYA RATNA PANDA	//	BALASORE SADAR /39 /2026
		VS	VS	()	
235	D-ABLAPL/4080/2026	STATE OF ODISHA SK. JAFAR ALLI	PRATIK DASH	//	PURUNABAZAR /15 /2026
		VS	VS	()	
236	D-ABLAPL/4083/2026	STATE OF ODISHA SK. JULLU	PRAVASH CHANDRA JENA	//	BARIPADA TOWN /267 /1999
		VS	VS	()	
237	D-ABLAPL/4084/2026	STATE OF ODISHA NUNA @ LUNA SINKU	SIDHARTHA DAS	//	RUGUDI /147 /2025
		VS	VS	()	
238	D-ABLAPL/4086/2026	STATE OF ODISHA SK. INTAJUDDIN BOX	PRAVASH CHANDRA JENA	//	JALESWAR /12 /2026
		VS	VS	()	

## ORISSA HIGH COURT

### FILING REPORT AS ON :05/02/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-ABLAPL/4087/2026	STATE OF ODISHA BIKRAM KESHARI KHATEI VS	AMITAV TRIPATHY VS	// MAHILA (BERHAMPUR) /134 /2025 ()	
240	D-ABLAPL/4090/2026	STATE OF ODISHA BAYAMAN BAGARTI VS	PRAMOD CHANDRA SEJPADA VS	// GOCHHAPADA /17 /2020 ()	AOR20220001394C202600003
241	D-ABLAPL/4091/2026	STATE OF ODISHA SABITRI BEHERA VS	KULDEEP MOHANTY VS	// SARAT /54 /2025 ()	AOD20240000012C202600030
242	D-ABLAPL/4092/2026	STATE OF ODISHA ANANTA BEHERA VS	SUSANTA KUMAR LENKA VS	// NUAGAON /97 /2020 ()	AOR20220001299C202600011
243	D-ABLAPL/4094/2026	STATE OF ODISHA PRABHANJAN BHOI VS	SANJAYA KUMAR PANIGRAHI VS	// CHARMAL /17 /2026 ()	
244	D-ABLAPL/4095/2026	STATE OF ODISHA SUSANT @ SUSHANTA KUMAR PATRA VS	AKSHAYA KUMAR SUBUDHI VS	// DELANGA /35 /2025 ()	AOR20230001015C202600002
245	D-ABLAPL/4096/2026	STATE OF ODISHA SUSHIL KUMAR GUPTA VS	SOUDAMINI JENA VS	// RAJGANGPUR /55 /2026 ()	AOR20220000401C202600001
246	D-ABLAPL/4100/2026	STATE OF ODISHA ARJUN PATRA VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// CHARICHHAKA /14 /2026 () //	

# ORISSA HIGH COURT

MISC CASES FILED on :05/02/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMA/330/2019 CRLMA/330/2019	SANCHITA BHATTACHARJEE MP		5/2026
2	D-RFA/30/2003 RFA/30/2003	KARAM DAYAL SAW MP		6/2026
3	D-CRLLP/69/2007 CRLLP/69/2007	STATE OF ORISSA MP	STANDING COUNSEL	24/2026
4	D-CRLMP/3292/2026 CRLMP/ /	NIKUNJA KISHORE BEHERA MP	PRATAP CHANDRA MISHRA	32/2026
5	D-TRP(C)/5222/2026 TRP(C)/ /	SUBHASHREE PANDA MP	DEEPAK KUMAR SAHOO	34/2026
6	D-TRP(C)/5280/2026 TRP(C)/ /	IPSITA DEBATA MP	AJAYA KUMAR PRADHAN	35/2026
7	D-RVWPET/46375/2025 RVWPET/30/2026	BUDHURAM PATRA MP	ADV.	61/2026
8	D-RVWPET/46375/2025 RVWPET/30/2026	BUDHURAM PATRA MP	ADV.	62/2026
9	D-MATA/2224/2026 MATA/ /	SAMRAT KANISHKA BARDHAN MP	RAMANI KANTA PATTANAİK	75/2026
10	D-MATA/22/2019 MATA/22/2019	RAMA CH.BEHERA MP	M/S.S.C.ACHARYA, C.R.DAS, M.R.MOHAPATRA	76/2026
11	D-CONTC/23128/2025 CONTC/3077/2025	KANCHAN PAHADSSINGH MP	SIDDHANT SARANGI	79/2026
12	D-CONTC/18/2023 CONTC/18/2023	RAJMOHAN PATRA MP	M/S.AMIYA KUMAR TARAI	80/2026
13	D-CONTC/47687/2025 CONTC/8/2026	TAPAN KUMAR PRADHAN @ TAPAN PRADHAN MP		81/2026
14	D-BLAPL/39991/2025 BLAPL/13715/2025	BADAL PRADHAN MP	SOUBHAGYA KUMAR DASH	104/2026
15	D-BLAPL/35974/2025 BLAPL/12332/2025	DIBYENDU ROUL @ SIPUA MP	PRAVASH CHANDRA JENA	105/2026
16	D-BLAPL/38583/2025 BLAPL/13222/2025	SK MUSTAKUDDIN MP	SIMSON JENA	106/2026
17	D-BLAPL/3653/2026 BLAPL/1236/2026	AMITABACHAN HARIPAL MP	NIRANJAN HOTA	107/2026
18	D-BLAPL/1620/2026 BLAPL/1307/2026	UMASHANKAR PANDEY MP	SITIKANT MISHRA	108/2026
19	D-FAO/2371/2026 FAO/31/2026	DIVISIONAL MANAGER, NATIONAL INSURANCE CORPORATION MP	PRINCEETA KUMAR, RINKA KHALA, SUNDARGARH	114/2026
20	D-FAO/47274/2025 FAO/64/2026	D.M., M/S. NEW INDIA ASSURANCE CO.LTD. MP	SUBRAT KATHY	115/2026
21	D-CRLREV/3998/2026 CRLREV/ /	NILAMADHAB SA MP	SATYAJIT MOHAPATRA	183/2026
22	D-CRLREV/3999/2026 CRLREV/ /	SUJATA SA MP	BHABANI SHANKAR DASPARIDA	184/2026
23	D-CRLREV/4041/2026 CRLREV/ /	LADI SRINU MP	DEVASHIS PANDA	185/2026
24	D-CRLREV/4048/2026 CRLREV/ /	RAMESH MAJHI @ SRI RAMESH CHANDRA MAJHI MP	AYANTI KUMAR MAJHI	186/2026
25	D-CRLREV/4048/2026 CRLREV/ /	RAMESH MAJHI @ SRI RAMESH CHANDRA MAJHI MP	AYANTI KUMAR MAJHI	187/2026
26	D-CRLREV/787/2013	PURNA CH.SAMAL		

	CRLREV/787/2013	MP		188/2026
27	D-CRLREV/4055/2026	LADI RAJESH @ L RAJESH	DEVASHIS PANDA	
	CRLREV/ /	MP		189/2026
28	D-CRLREV/11801/2025	DILLIP PADHIARY@PRATIARY@DILLIP	KARAN PRASAD MOHAPATRAY	
	CRLREV/225/2025	MP		190/2026
29	D-ABLAPL/3166/2020	ALOK ROUTRAY		
	ABLAPL/3166/2020	MP		205/2026
30	D-ABLAPL/811/2026	JYOTI RANJAN NAYAK @ BHAGU		
	ABLAPL/441/2026	MP		206/2026
31	D-ABLAPL/40468/2025	PRADEEP KUMAR BARIK		
	ABLAPL/75/2026	MP		207/2026
32	D-ABLAPL/6910/2020	RINA SWAIN		
	ABLAPL/6910/2020	MP		208/2026
33	D-ABLAPL/447/2026	TANGUDU BIKASH RANJAN PATRA	AMITAV DAS (Senior Advocate ),ASHIM KISHOR PAL	
	ABLAPL/265/2026	MP		209/2026
34	D-ABLAPL/39685/2025	SANTOSH KUMAR SAHU		
	ABLAPL/14853/2025	MP		210/2026
35	D-RSA/224/2018	BIJAY KU.MORE	M/S.SANJEEV UDGATA	
	RSA/224/2018	MP		250/2026
36	D-RSA/224/2018	BIJAY KU.MORE	M/S.SANJEEV UDGATA	
	RSA/224/2018	MP		251/2026
37	D-RSA/224/2018	BIJAY KU.MORE	M/S.SANJEEV UDGATA	
	RSA/224/2018	MP		252/2026
38	D-RSA/528/2018	BIJAY KUMAR MORE	SANJEEV UDGATA	
	RSA/528/2018	MP		253/2026
39	D-RSA/528/2018	BIJAY KUMAR MORE	SANJEEV UDGATA	
	RSA/528/2018	MP		254/2026
40	D-RSA/528/2018	BIJAY KUMAR MORE	SANJEEV UDGATA	
	RSA/528/2018	MP		255/2026
41	D-RSA/53443/2025	THE CHIEF EXECUTIVE OFFICER, TP NOR	TPNODL, JANUGANJ, BALASO	
	RSA/64/2026	MP		256/2026
42	D-CMP/5207/2026	KARUNAKAR PANDEY	SHANTI PRAKASH MOHANTY	
	CMP/ /	MP		262/2026
43	D-CMP/5200/2026	RAJA KISHORE SAHOO	GAJENDRANATH ROUT	
	CMP/ /	MP		263/2026
44	D-CMP/5201/2026	M/S. JOGALAXMI TRADERS PROPRIETAR	ASHNIKUMAR PADHEE	
	CMP/ /	MP		264/2026
45	D-CMP/4164/2026	MADHUSUDAN BEHERA	MAHESWAR MOHANTY	
	CMP/227/2026	MP		265/2026
46	D-CMP/3149/2026	SHAKUNTALA JENA	SUDHANSU SEKHAR JENA	
	CMP/265/2026	MP		266/2026
47	D-CMP/5021/2026	NARAYAN PRASAD SAHU	ANJAN KUMAR BISWAL	
	CMP/ /	MP		267/2026
48	D-CMP/5239/2026	PRAMILA SAHOO	AMIT PRASAD BOSE	
	CMP/264/2026	MP		268/2026
49	D-CMP/5313/2026	PAILI MOHAN	TUSAR KUMAR MISHRA	
	CMP/ /	MP		269/2026
50	D-CMP/4481/2026	PRAKASH KUMAR ROUTRAY	BUDHIRAM DAS	
	CMP/ /	MP		270/2026
51	D-CMP/5333/2026	KISHORE KEDIA	SOURAV SUMAN BHUYAN	
	CMP/ /	MP		271/2026
52	D-MACA/1671/2026	M/S.BAJAJ ALLIANZ GENERAL INSURANCE	ENCAMT,ASHURDA	
	MACA/132/2026	MP		320/2026
53	D-MACA/1689/2026	M/S. BAJAJ ALLIANZ GENERAL INSURANCE	ENCAMT,ASHUBANESWAR	
	MACA/133/2026	MP		321/2026
54	D-MACA/2014/2026	M/S. BAJAJ ALLIANZ GENERAL INSURANCE	ENCAMT,ASHORDHA	
	MACA/ /	MP		322/2026
55	D-MACA/1932/2026	D.M.,M/S. ORIENTAL INSURANCE CO. LTD.	SOMNATH KROY	
	MACA/ /	MP		323/2026
56	D-MACA/1938/2026	D.M.,M/S. ORIENTAL INSURANCE CO. LTD.	SOMNATH KROY	
	MACA/ /	MP		324/2026
57	D-MACA/47342/2025	GOURI BEHERA	KAPILA CHARAN NAYAK	
	MACA/ /	MP		325/2026

58	D-MACA/45454/2025 MACA/131/2026	D.M., NATIONAL INSURANCE CO. LTD., CUTTACK MP	PRASANTA KUMAR MAHALI	326/2026
59	D-MACA/45454/2025 MACA/131/2026	D.M., NATIONAL INSURANCE CO. LTD., CUTTACK MP	PRASANTA KUMAR MAHALI	327/2026
60	D-MACA/50695/2025 MACA/85/2026	MANAGER, LEGAL, BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD., BHUBANESWAR MP	ADAM ALI KHAN	328/2026
61	D-MACA/1533/2026 MACA/ /	BAJAJ INSURANCE CO. LTD., BBSR MP	ADAM ALI KHAN	329/2026
62	D-MACA/5298/2026 MACA/ /	M/S. LIBERTY GENERAL INSURANCE CO. LTD., BHUBANESWAR MP	ADAM ALI KHAN	330/2026
63	D-MACA/5308/2026 MACA/ /	SABITRI ROUT MP	DEBASISH PATNAIK	331/2026
64	D-MACA/5308/2026 MACA/ /	SABITRI ROUT MP	DEBASISH PATNAIK	332/2026
65	D-MACA/33167/2025 MACA/134/2026	SHAKTI RANJAN BHOI MP	SATYA NARAYAN MISHRA 4	333/2026
66	D-MACA/33167/2025 MACA/134/2026	SHAKTI RANJAN BHOI MP	SATYA NARAYAN MISHRA 4	334/2026
67	D-CRLMC/2419/2026 CRLMC/ /	BISWAJITA DAS MP	AGASTI KANUNGO	409/2026
68	D-CRLMC/4031/2026 CRLMC/ /	AMIYA KUMAR SAHOO MP	ARJUNA CHARANA BEHERA	410/2026
69	D-CRLA/16850/2024 CRLA/616/2024	SANTOSH BEHERA MP	AMITAV TRIPATHY	434/2026
70	D-CRLA/4027/2026 CRLA/ /	T VASUDEV RAO MP	JYOTI RANJAN DEO	435/2026
71	D-CRLA/4027/2026 CRLA/ /	T VASUDEV RAO MP	JYOTI RANJAN DEO	436/2026
72	D-CRLA/4032/2026 CRLA/153/2026	INFORMANT MP	KULDEEP MOHANTY	437/2026
73	D-CRLA/17908/2024 CRLA/621/2024	KALA @ KALAKA MAHENDRA @ KOLAKATA, BHUBANESWAR MP	RAKESH CHANDRAN, AMIT KUMAR SAHOO	438/2026
74	D-CRLA/36236/2025 CRLA/1358/2025	RAMESH HARIJAN MP	ANIRUDHA DAS	439/2026
75	D-CRLA/5147/2025 CRLA/238/2025	DINABANDHU BHATRA MP	ANIRUDHA DAS	440/2026
76	D-CRLA/38041/2025 CRLA/18/2026	SK.NASIRUDDIN MP	PRASANTA KU PANDA	441/2026
77	D-CRLA/4081/2026 CRLA/ /	BIKRAM NARENDRASINGH MP	BHABANI SANKAR DAS	442/2026
78	D-CRLA/4081/2026 CRLA/ /	BIKRAM NARENDRASINGH MP	BHABANI SANKAR DAS	443/2026
79	D-CRLA/37997/2025 CRLA/1396/2025	SILENDU BISWAL@SILU MP	AMRIT MISHRA, DEBASIS SARANGI	444/2026
80	D-CRLA/38018/2025 CRLA/101/2026	JAGA@RAKESH BEHERA MP	CHEERA RANJAN SATHPATHY	445/2026
81	D-WA/5192/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	612/2026
82	D-WA/5192/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	613/2026
83	D-WA/5193/2026 WA/ /	STATE OF ODISHA MP	SURYANARAYAN PATNAIK,A.G.A	614/2026
84	D-WA/5193/2026 WA/ /	STATE OF ODISHA MP	SURYANARAYAN PATNAIK,A.G.A	615/2026
85	D-WA/5194/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	616/2026
86	D-WA/5194/2026 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	617/2026
87	D-WA/35348/2025 WA/239/2026	BHABAGRAHI PARIDA MP	SURESH CHANDRA DASH	618/2026
88	D-WA/5233/2026 WA/ /	VICE-CHANCELLOR, UTKAL UNIVERSITY, CUTTACK MP	CHANDRANANJAN MAHAPATRA	619/2026
89	D-WA/5233/2026	VICE-CHANCELLOR, UTKAL UNIVERSITY, CUTTACK	CHANDRANANJAN MAHAPATRA	



121	D-WP(C)/16935/2015 WP(C)/16935/2015	BaJrA SUNA THAKURANI BIJE NIJAGAON M/S.NIRANJAN PR.PATRA MP		2665/2026
122	D-WP(C)/5241/2026 WP(C)/ /	M/S P. M. CONTRACTORS PVT LTD MP	KANANBALA ROY CHOUDHURY	2666/2026
123	D-WP(C)/54782/2025 WP(C)/4150/2026	BATAKRUSHNA MALLA MP	HRUDANANDA MOHAPATRA	2667/2026
124	D-WP(C)/49575/2025 WP(C)/35091/2025	ANIRUDHA PANDA MP		2668/2026
125	D-WP(C)/5251/2026 WP(C)/ /	PADAN KUMAR SRICHANDAN MP	SUBASH CH PANI	2669/2026
126	D-WP(C)/5254/2026 WP(C)/4174/2026	RABINDRA PANDA MP	SOUMYA MISHRA	2670/2026
127	D-WP(C)/5258/2026 WP(C)/ /	AKSHAYA ROUT MP	PURNA CHANDRA MISHRA	2671/2026
128	D-WP(C)/5259/2026 WP(C)/ /	BIRANCHI NARAYAN PRUSTY MP	PURNA CHANDRA MISHRA	2672/2026
129	D-WP(C)/5261/2026 WP(C)/ /	KHOLANA JENA MP	PURNA CHANDRA MISHRA	2673/2026
130	D-WP(C)/5266/2026 WP(C)/ /	ROSAN PRADHAN MP	ARUN KUMAR PATRA	2674/2026
131	D-WP(C)/41028/2024 WP(C)/24435/2024	RAJAN PRASAD MP	ARUN KUMAR PATRA	2675/2026
132	D-WP(C)/52143/2025 WP(C)/36347/2025	BISWAJIT AMBIKA PRASAD SAHU MP	ARUN KUMAR PATRA	2676/2026
133	D-WP(C)/5272/2026 WP(C)/ /	MINATI SAHOO MP	MANAS RANJAN KHATUA	2677/2026
134	D-WP(C)/52138/2025 WP(C)/36495/2025	PRAMOD KUMAR SAHU MP	ARUN KUMAR PATRA	2678/2026
135	D-WP(C)/5268/2026 WP(C)/ /	SNEHALATA MAJHI MP	SOUBHAGYA SWAIN	2679/2026
136	D-WP(C)/44062/2025 WP(C)/30530/2025	ASHOK KUMAR BEHERA MP	AMITABH MISHRA	2680/2026
137	D-WP(C)/44062/2025 WP(C)/30530/2025	ASHOK KUMAR BEHERA MP	AMITABH MISHRA	2681/2026
138	D-WP(C)/5284/2026 WP(C)/ /	JANAKI MAHAPATRA MP	BIJAY KUMAR MISHRA	2682/2026
139	D-WP(C)/44062/2025 WP(C)/30530/2025	ASHOK KUMAR BEHERA MP	AMITABH MISHRA	2683/2026
140	D-WP(C)/5286/2026 WP(C)/ /	UNION OF INDIA MP	SATYA SINDHU KASHYAP	2684/2026
141	D-WP(C)/5294/2026 WP(C)/ /	CHAITANYA ROUT MP	FALGUNI RAJGURU MOHAPATRA	2685/2026
142	D-WP(C)/5302/2026 WP(C)/ /	BIRENDRA KUMAR ROUT MP	HIMANSHU SEKHAR PANDA	2686/2026
143	D-WP(C)/5303/2026 WP(C)/ /	BADRI NARAYAN MISHRA MP	PRATIK DASH	2687/2026
144	D-WP(C)/5309/2026 WP(C)/ /	SAGARIKA DALAI MP	ASHOK KUMAR MOHAPATRA	2688/2026
145	D-WP(C)/39145/2023 WP(C)/39145/2023	M/S. NALANDA INSTITUTE OF TECHNOLOGY MP	KOMBISSA MISHRA	2689/2026
146	D-WP(C)/5310/2026 WP(C)/ /	SUVRAJIT PARIDA MP	DEVI PRASAD DASH	2690/2026
147	D-WP(C)/5314/2026 WP(C)/ /	BINDU RAJ MP	KUNAL KUMAR SWAIN	2691/2026
148	D-WP(C)/5317/2026 WP(C)/ /	SUNAFULA MAHANTA MP	MUKUNDA CHANDRA MISHRA	2692/2026
149	D-WP(C)/5321/2026 WP(C)/ /	SANJAYA BEHERA MP	TAPAN MISHRA	2693/2026
150	D-WP(C)/15427/2022 WP(C)/15427/2022	PRABHUDAYAL AGRAWAL MP	SIDHARTHA MISHRA	2694/2026
151	D-WP(C)/5334/2026 WP(C)/ /	RUKMINI PRADHAN MP	RAJKISHOR SWAIN	2695/2026
152	D-WP(C)/5336/2026	ABHIMANYU CHOUDHURY	GYANENDRA CHANDRA SWAIN	

